

आयकर अपीलीय अधिकरण, कोलकाता पीठ "ए", कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH: KOLKATA
श्री राजेश कुमार, लेखा सदस्य एवं श्री संजय शर्मा न्यायिक सदस्य के समक्ष
[Before Shri Rajesh Kumar, Accountant Member & Shri Sonjoy Sarma, Judicial Member]

I.T.A. No. 956/Kol/2023
Assessment Year: 2012-13

Shri Rahul Saraf (PAN: AKOPS 6728 D)	Vs.	DCIT, CC-3(4), Kolkata
Appellant / (अपीलार्थी)		Respondent / (प्रत्यर्थी)

CORRIGENDUM

Per Rajesh Kumar, AM:

By virtue of the application preferred by the assessee submitting that an inadvertent mistakes are found in page 4 of appellant's name, address, jurisdiction. The endorsement has wrongly been typed. Hence this corrigendum is issued to modify the order accordingly. The impugned order is hereby corrected and the endorsement shall be read as under:

- 1. Appellant- Shri Rahul Saraf, 3, Hungerford Street, Kolkata-700017***
- 2. Respondent- DCIT, CC-3(4), Kolkata***
- 3. Ld. CIT(A)-21, Kolkata***
- 4. Pr. CIT- Central, Kolkata***
- 5. DR, Kolkata Benches, Kolkata (sent through e-mail)***

Hence this corrigendum is issued to modify the order accordingly.

6. In the result, the appeal of the assessee is allowed.

Order is pronounced in the open court on 4th June, 2024

Sd/-
(Sonjoy Sarma /संजय शर्मा)
Judicial Member/न्यायिक सदस्य

Sd/-
(Rajesh Kumar/राजेश कुमार)
Accountant Member/लेखा सदस्य

Dated: 4th June, 2024

SM, Sr. PS

Copy of the order forwarded to:

6. Appellant- Shri Rahul Saraf, 3, Hungerford Street, Kolkata-700017
7. Respondent– DCIT, CC-3(4), Kolkata
8. Ld. CIT(A)-21, Kolkata
9. Pr. CIT- Central, Kolkata
10. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata